NOTIFICATION No. 03/2020

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri R. Srinivasan, Assistant Commissioner (Emp. Code: 7768; D.O.B: 03.12.1960) from the Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 05.02.2020.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

[Notification No. 03/2020 F.No. A.33025/02/2020-Ad.II dated 5th February, 2020.]

The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri R. Srinivasan, Assistant Commissioner.
2. The Principal Chief Commissioner of Central Tax, Bangalore Zone, P.B. No. 5400, C.R. Building, Queen’s Road, Bangalore-560 001 (Copy of vigilance status of the officer is enclosed).
3. PS to FM/MOS(F)/RS.
4. PS to Chairman CBIC/All Members (CBIC)/Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.

...